

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING

LOK SABHA
STARRED QUESTION NO. *336
ANSWERED ON 12TH AUGUST 2025

ANIMAL WELFARE BOARD

*336. DR. BYREDDY SHABARI :

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:

मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) the funds allocated, disbursed and utilised for the various schemes under Animal Welfare Board of India during the last five years, year and State-wise;
- (b) the details of amount of fund sanctioned and received by Animal Welfare Organisations and Gaushalas along with the status of fund utilisation under these schemes during the last five years, State-wise;
- (c) the reasons of non-disbursement of funds to any State/UT;
- (d) whether audits were conducted by the Government to assess the utilisation of funds; and
- (e) if so, the key audit findings along with the action taken by the Government against non-compliant organisations?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (e) Statement is laid on the table of The House.

**STATEMENT REFERRED IN REPLY OF LOKSABHA STARRED QUESTION NO. *336 PART
(a) to (e) ON ANIMAL WELFARE BOARD**

(a) & (b) The Animal Welfare Board of India (AWBI), during the last five financial years, has implemented the following schemes namely (1) Regular and Rescue Cattle Grant, (2) Shelter Houses for the care of animals, (3) Ambulance Services for animals in distress, (4) Birth Control and Immunization of stray dogs, and (5) Relief to animals during natural calamities.

Animal Husbandry and Control of Stray Animals Management is under mandate of the State Government. The Animal Welfare Board of India (AWBI) has limited funds at its disposal, which are disbursed based on the demands received from Animal Welfare Organisations (AWOs). Details of funds allocated, disbursed, and utilised under these schemes by AWOs and Gaushalas, along with the status of fund utilisation, are placed at Annexure-I.

(c) Funds are released based on demand under the schemes of the Animal Welfare Board of India to animal welfare organizations and gaushalas whose proposals are found eligible in accordance with the criteria laid down in the scheme guidelines. The release of funds is also after receipt of inspection report from the concerned State Animal Husbandry Department, recommending financial support. Funds were not disbursed in cases of non-compliance with prescribed norms, ineligibility of proposals, absence of a favourable inspection report, or non-submission of required documents, including utilization certificates for earlier grants.

(d) and (e) The Animal Welfare Board of India (AWBI) has made it mandatory for all organisations to submit Utilization Certificates (UCs), certified by Chartered Accountants with a valid Unique Document Identification Number (UDIN), along with audited accounts. These documents are verified before releasing the next instalment of funds.

AWBI officials also conducted sample inspections of beneficiary organizations to verify fund utilization. In addition, The Comptroller and Auditor General (CAG) of India conducted audits of AWBI annually including the funds released to the AWOs and their utilization status. The Audit Report, along with the Annual Report, was laid before the Parliament. No adverse comments have been made by the CAG in these audits.

Details of Fund allocated, disbursed and utilized during last five years

(In Rs.)

Financial Year	2020-21			2021-22		
	Fund allocated	Fund disbursed	Fund utilized	Fund allocated	Fund disbursed	Fund utilized
Regular Grant	1,30,00,000	1,30,00,000	1,30,00,000	1,99,00,000	1,99,00,000	1,97,84,600
Animal Birth Control	4,03,981	2,12,265	2,12,265	-	-	-
Ambulance	50,00,000	49,41,800	44,91,800	50,00,000	48,56,650	35,67,150
Natural Calamity	-	2,00,000	-	-	-	-
Shelter Grant	1,50,00,000	1,50,00,000	1,39,31,250	1,50,00,000	1,50,00,000	1,02,18,577

(In Rs.)

Financial Year	2022-23			2023-24			2024-25		
	Fund allocated	Fund disbursed	Fund utilized	Fund allocated	Fund disbursed	Fund utilized	Fund allocated	Fund disbursed	Fund utilized
Regular Grant	4,45,00,000	4,45,00,000	4,35,94,000	4,50,00,000	4,08,20,675	3,49,58,075	61,02,355	39,98,350	39,23,350
Animal Birth Control	-	-	-	-	-	-	-	-	-
Ambulance	50,00,000	48,65,594	40,05,000	-	-	-	36,00,000	-	-
Natural Calamity	5,00,000	5,00,000	5,00,000	-	-	-	-	-	-
Shelter Grant	75,00,000	70,03,535	70,03,535	73,24,826	42,22,048	42,22,048	84,01,271	30,24,826	11,25,000

State-wise details of fund released to the Animal Welfare Organizations (AWOs) from 2020-21 to 2024-2025

(Grant in Rs.)

SL No	State	Shelter House Grant		Ambulance Grant		Natural Calamity Grant		Regular Grant & Rescue Cattle Grant	
		Total AWOs	Total Grant	Total AWOs	Total Grant	Total AWOs	Total Grant	Total AWOs	Total Grant
1	ANDHRA PRADESH	0	0	0	0	0	0	5	478800
2	ANDAMAN & NICOBAR	0	0	0	0	0	0	0	0
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0
4	ASSAM	0	0	0	0	0	0	0	0
5	BIHAR	0	0	0	0	0	0	0	0
6	CHATTISGARH	0	0	0	0	0	0	3	188000
7	DELHI	0	0	0	0	0	0	2	651800
8	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0
9	GUJARAT	1	1125000	0	0	0	0	14	2809450
10	GOA	0	0	0	0	0	0	0	0
11	HIMACHAL PRADESH	0	0	0	0	0	0	0	0
12	HARYANA	11	10411095	10	4492150	1	500000	154	26947050
13	JAMMU & KASHMIR	0	0	0	0	0	0	0	0
14	JHARKHAND	0	0	0	0	0	0	1	12000
15	KARNATAKA	0	0	0	0	0	0	0	0
16	KERALA	0	0	0	0	0	0	0	0
17	MAHARASHTRA	1	1068750	0	0	0	0	18	2212625
18	MADHYA PRADESH	11	10722926	3	1302394	0	0	91	10130750
19	MANIPUR	0	0	0	0	0	0	0	0
20	MEGHALAYA	0	0	0	0	0	0	0	0
21	MIZORAM	0	0	0	0	0	0	0	0
22	NAGALAND	0	0	0	0	0	0	0	0
23	ODISHA	0	0	0	0	2	150000	0	0
24	PUNJAB	2	2230711	0	0	0	0	1	150000
25	PONDICHERY	0	0	0	0	0	0	0	0
26	RAJASTHAN	12	10974196	11	4879000	1	50000	395	39831075
27	SIKKIM	0	0	0	0	0	0	0	0
28	TAMIL NADU	0	0	0	0	0	0	3	75700
29	TELANGANA	0	0	0	0	0	0	0	0
30	TRIPURA	0	0	0	0	0	0	0	0
31	UTTARAKHAND	0	0	0	0	0	0	4	1245000
32	UTTAR PRADESH	7	7717731	8	3540500	0	0	325	37154475
33	WEST BENGAL	0	0	0	450000	0	0	6	332300
		45	44250409	32	14664044	4	700000	1022	122219025